NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/108/2016

NAME OF THE PETITIONER(S)

: C.J. Mathew

NAME OF THE RESPONDENT(S)

: M/s August Builders & Contracts (India) Pvt. Ltd. & 3

others

UNDER SECTION

: 397/398 & 111

S.No.

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Adv. Navagaman. P. Pots For Petitioners. form DR & SRAVICHANDRAN PCS For Reports ()

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Petitioner submitted that his Senior Counsel is not well and seeks three weeks' time for submission of arguments along with the connected matter in TCP/107/16. At request, time is enlarged. Put up on 28.07.2017 at 10.30 A.M.

S. On your glow.

(S. VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)